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Mr. Devarajad Murali
 Deepan Murali
 A. Deo
 B. S. Jaypathi
 P. Panda CAT/J/II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 74 1991

Nirmalabala Patnaik.....Applicant(s)

Versus

Uzam R. Indra Lekha.....Respondent(s)

Sr. No.	Date	Order with Signature
1.	19.3.91	<p>As prayed by the learned Counsel for the applicant, pick up this case on 19.3.91 for adjournment.</p> <p>(BDC)</p> <p>Member (A)</p> <p>Member (B)</p>
2.	19.3.91	<p>Heard learned Counsel for the applicant.</p> <p>As it appears from the averments in the application, that the applicant has not really not been transferred from one station to another station, all that has been alleged in the application only from the change of seat or section in the same office. It really does not amount to a transfer. As such the case does not deserve to be admitted. Dismissed as not admitted</p> <p>(BDC)</p> <p>Vice-Chairman</p> <p>Member (Judicial)</p>